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Chinese Intrasion into Indian Territory

2645. SHRI SANTOSH BAGRODIA: SHRI MUKHTIAR SINGH MALIK: SHRIMATI RENUKA

CHOWDHURY:

Will the Minister of EXTERNAL AF-FAIRS be pleased to state:

(a) whether there have been any fresh incidents of intrusion by the Chinese into the Indian territory during the last one year:

(b) whether there have been any incidents of clashes between the troops of the two countries; an_d

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) The Chinese Government d_0 not recognise the validity of the McMahon Line which constitutes the International boundary in the Eastern Sector. Due to differences in interpretation of the McMahon Line, it is possible for infringements to take place. These matters are under discussion with the Chinese Government and it is the policy of the Government of India to resolve problems through peaceful negotiations.

(b) No, Sir.

(c) Does not arise.

2446.)Transferred to the 27th August, 1987].

Writ Petition in Bombay High Court Regarding Lotteries

2647. DR. BAPU KALDATE:

SHRI M.S. GURUPADA-SWAMY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have taken note of the writ petition filed in the Bombay High Court seeking to stop the "Wholesale cheating by a group of seniormost Central and State Government officials through a fraudulent and illegal public lottery" as reported in "Current weekly" Bombay edition, dated the 20th December, 1986;

(b) whether it is a fact that one of the respondents is the former Governor of Go_a and Administrator of Nagar Haveli; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI): (a) Yes, Sir.

(b) Yes, $i_n hi_s$ capacity a_s ex-officio President of Red Cross Society.

(c) According t_0 the report received from the State Government, t_{ne} Writ Petition has been dismissed by the Bombay High Court. The Supreme Court also dismissed the appeal a_s withdrawn. The current published in their issue of 7th Hebruary, 1987 the contents of the Judgement of the Bombay High Court and expressed regrets.

Nationalisation of Jute Industry

2648. SHRIMATI BIJOYA CHAK-RAVARTY: Will the Minister of TEXTILES be pleased to state:

(a) whether there is any proposal under the active consideration of the Contral Government for nationalising the jute industry in the country; and

(b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR): (a) No, Sir.

(b) Does not arise

Setting up Balaji Spinning Mills in Andhra Pradesh

2649. SHRI TALARI MANOHAR: Will the Minister of TEXTILES be pleased to state the progress made in the seting up of Balaji Spinning Mills. Sayavedu in Chittor district of Andhra Pradesh for Shri Lanka repatriates